The Madhya Pradesh Rajkoshiya Uttardayitva Avam Budget Prabandhan (Dwitiya Sanshodhan) Adhiniyam, 2009

Act 19 of 2009

Keyword(s):
Reduce Fiscal Deficit, Four Percent of GSDP
THE MADHYA PRADESH RAJKOSHIYA UTTARADAYITVA AVAM BUDGET PRABANDHAN (DWITTIYA SANSHODHAN) ADHINIYAM, 2009.

[Received the assent of the Governor on the 8th December, 2009; assent first published in the "Madhya Pradesh Gazette (Extra-ordinary)" dated the 10th December, 2009].

An Act further to amend the Madhya Pradesh Rajkoshiya Uttardayitva Avam Budget Prabandhan Adhiniyam, 2005.

Be it enacted by the Madhya Pradesh Legislature in the Sixtieth year of the Republic of India as follows:

Short title and commencement.

1. (1) This Act may be called the Madhya Pradesh Rajkoshiya Uttardayitva Avam Budget Prabandhan (Dwittiya Sanshodhan) Adhiniyam, 2009.

(2) It shall be deemed to have come into force on 11th September, 2009.

Amendment of Section 9.

2. In Section 9 of the Madhya Pradesh Rajkoshiya Uttardayitva Avam Budget Prabandhan Adhiniyam, 2005 (No. 18 of 2005), in sub-section (2) for clause (b), the following clause shall be substituted, namely:

"(b) reduce fiscal deficit in each financial year so as to bring it down to not more than 4 percent of GSDP by 31st March, 2010;".

Shivraj Singh Chouhan, Shri Ram Manohar Lohia, Shri Ramesh Shankar Chouhan—2009.